

Free copy
of order
dt. 18.4.2000
given to the
both counsels.

24/4

24/4/2000
S.O

Order no. 6, dt. 18.4.2000

In the OA, the petitioner, has prayed for a direction to the respondents to absorb the applicant in any EO post or Group D post. Mr. A. Rautray, the learned Additional Standing Counsel has filed a memo on 31.3.2000, after serving copy thereof on the petitioner's counsel, stating that in the meantime the applicant has been appointed as EDDA, Andipatna BO in account with Rghama SO, with effect from 9.2.2000. We have heard Mr. R.K. Padhi, the learned Counsel for the petitioner and Shri A. Rautray, the learned Additional Standing Counsel for the respondents. In view of the memo, the OA has become infructuous and is disposed of as having become infructuous.

V. V. M.
18/4/2000

Member (J)